

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

Original Application No.1319 of 2004.

Monday, this the 8th day of November,2004.

Hon'ble Mr. S.C. Chaube, A.M.

1. Dinesh Kumar Singh
Age 25 years,
S/o Shri Bali Ram Singh
R/o Vill & Post Bhadaura,
District Ballia.
Presently Posted as Senior
Commercial Clerk,
Varanasi City (North)
10/166-E-2, J.P.Nagar,
Kakarmatta, Varanasi.
2. Deepak Kumar Mal
Age 27 years,
S/o Param Hans Mal
R/o Vill. Parasurampur,
Post Madhubam, District Mau
Presently posted as Senior
Commercial Clerk,
R/o Nigatpur C/o Shri Ravindra Singh
36B-44, C-25 Tulsi Nagar, Khojwa,
District - Varanasi.

.....Applicants.

(By Advocate : Shri R.C. Singh)

Versus

1. Union of India through General Manager,
Chief Personnel Manager, N.E. Railway,
Gorakhpur.
2. Divisional Railway Manager (Commercial)
N.E. Railway, Lahartara, District Varanasi.
3. Satya Prakash Singh
S/o now known
Pravar Ticket Collector
D.R.M.(P), Varanasi. Respondents.

(By Advocate : Shri K.P.Singh)

O R D E R

The applicants two in number have challenged through this O.A. the selection of respondent No.3 to the post of Commercial Inspector dated 15.10.2004. Earlier, the office

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of Divisional Railway Manager, Varanasi issued notification dated 30.06.2004 inviting applications from eligible and desirous candidates to fill up the 8 posts of Commercial Inspector ~~in out of which~~ which 70% were to be filled up from amongst Sr. Commercial Clerks, 10% from amongst inquiry-cum-reservation clerks and 20% from amongst Senior Clerks (Commercial). As per the said notification, 5 posts were to be filled up from amongst Sr. Commercial Clerks, one post from amongst inquiry-cum-reservation clerk and 2 posts from amongst Sr. Clerks (Commercial). Pursuant to the notification dated 30.06.2004 of the D.R.M.(P) N.E. Railway, Varanasi, 22 candidates had applied to appear in the written test.

2. The applicants have challenged the selection on the ground of favouritism and nepotism in as much as two candidates namely one Shri Navin Prakash who had not applied/found eligible and one Satya Prakash Singh, Senior Ticket Collector were allowed to appear in the examination.

3. Counsel for the applicant states that he will be satisfied if the applicant is directed to submit their representation to the competent authority in North Eastern Railway to seek redressal of his grievance. Accordingly, the applicants are directed to submit representations highlighting their grievances to DRM, North Eastern Railway, Varanasi within a period of 15 days from the date of receipt of a copy of this order. Respondent No.2 D.R.M. North Eastern Railway, Varanasi is directed to decide the representation of the applicants within a period of 3 months from the date of receipt of a copy of the judgment along with the representations of the applicants by passing a reasoned and speaking order under intimation to the applicants.

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4. With the above directions, this O.A. is disposed off at the admission stage itself with no order as to costs.

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Member (A)

shukla/-